CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH JABALPUR

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Original Application No.200/01019/2016

Jabalpur, this Friday, the 03rd day of August, 2018

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Pyare Lal Raikwar, S/o Daulat Raikwar, aged about 58 yrs. Track Man under PWI Bina, R/o West Railway Colony, Near Hanuman Temple, District Sagar (MP) 470001

-Applicant

(By Advocate –None)

<u>Versus</u>

- 1. Union of India, through General Manager, West Central Railway, Jabalpur (M.P.)-482005
- 2. Divisional Railway Manager, West Central Railway, Bhopal (MP) Shahjahabad, Bhopal 462001

- Respondents

(By Advocate –Shri S. Ganguly)

ORDER (Oral)

By Navin Tandon, AM:-

None for the applicant.

2. It is observed that from the last three occasions i.e. on 27.11.2017, 12.02.2018 and 18.06.2018 no one had appeared on behalf of the applicant and today also when the matter was called

neither the applicant nor his counsel represented. It seems that the applicant has lost interest in pursuing the matter.

3. In these circumstances, we are left with no option but to dismiss this Original Application for want of prosecution. Accordingly, this O.A. is dismissed.

(Ramesh Singh Thakur) Judicial Member (Navin Tandon) Administrative Member

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